THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated, Shillong 23rd May, 2016

No. HCM.II/370/2013/1670: Hon'ble Shri Justice Ved Prakash Vaish, Judge of the Delhi High Court having been appointed as Judge of the High Court of Meghalaya, Shillong as per the Government of India Notification No.K-11017/25/2016-US.I dated 9th May, 2016 issued by the Joint Secretary to the Government of India, Ministry of Law and Justice, (Department of Justice), has accordingly assumed charge as Judge of the High Court of Meghalaya in the forenoon of 23rd May, 2016.

REGISTRAR GENERAL Dated the 23rd May, 2016.

Memo No.HCM.II/370/2013/1670 - A

Copy for information to:-

- The Joint Secretary to the Government of India, Ministry of Justice, Jaisalmer House New Delhi, with reference to his Notification No. K.11017/25/2016-US.I dated 9th May, 2016.
- 2. The Chief Secretary to the Government of Meghalaya, Shillong.
- 3. The Secretary General, Supreme Court of India, New Delhi.
- 4. The Principal Secretary to the Governor of Meghalaya, Shillong.
- The Special Secretary to the Government of Meghalaya, Law Department, Shillong.
- 6. The Secretary to the Chief Minister, Meghalaya, Shillong.
- 7. The Advocate General, Meghalaya, Shillong.
- The Accountant General (A&E), Meghalaya, Shillong, with a copy of Notification K.11017/25/2016-US.I dated 9th May, 2016.

9.	The Registrar General,	
10.	The District and Sessions Judge,	7

- 11. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 12. The Judge, KHADC/JHADC/GHADC.
- 13. The Registrar / Secretary to all the Central Administrative Tribunals

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- 14. The Deputy Commissioner,_____
- The Joint Registrar –cum– OSD in the Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
- The Joint Registrar –cum Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 17. The Private Secretary to Hon'ble Mr. Justice Dinesh Maheshwari, Chief Justice, High Court of Meghalaya, Shillong.
- 18. The Private Secretary to Hon'ble Mr. Justice Sudip Ranjan Sen, Judge, High Court of Meghalaya, Shillong.
- 19. The Private Secretary to Hon'ble Mr. Justice Ved Prakash Vaish, Judge, High Court of Meghalaya, Shillong.
- 20.Shri T. Dkhar, State Informatic Officer, NIC, Meghalaya State Center, Shillong for information and necessary action
- 21. The President / Secretary
- 22. The System Analyst to up load the same in the High Court Website.
- 23. The Accountant -cum Cashier, High Court of Meghalaya, Shillong, with a copy of Notification No. K.11017/25/2016-US.I dated 9th May, 2016 for necessary action.
- 24. Notice Board.
- 25. Guard File.
- 26. Office File.

REGISTRAR GENERAL